

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF WB PRECISION ENGINEERING SOLUTIONS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	WB PRECISION ENGINEERING SOLUTIONS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	23/08/2006
3.	Authority under which corporate debtor is incorporated / registered	ROC- Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200WB2006PTC111278
5.	Address of the registered office and principal office (if any) of corporate debtor	1B PAL STREET KOLKATA -4 KOLKATA WB 700004 IN
6.	Insolvency commencement date in respect of corporate debtor	24/03/2021 (Order Copy received by IRP on 25/03/2021)
7.	Estimated date of closure of insolvency resolution process	20/09/2021 (180 days from the 24/03/2021)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Kamal Prakash Singh Regn no: IBBI/IPA-001/IP-P-01722/2019-2020/12653
9.	Address and e-mail of the interim resolution professional, as registered with the Board	South City Garden, 61 B. L. Saha Road, Tower-2 Flat-11 I, Kolkata - 700053 kamalprakashco@gmail.com Mobile. 9051911377
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Central Plaza, 41, B.B. Ganguly Street, 5th Floor, Suite no. 5 E, Kolkata – 700012 E –mail: cirp.wbprecision@gmail.com / kamalprakashco@gmail.com , Mobile. 9051911377
11.	Last date for submission of claims	07/04/2021 (14 days from the date of order)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives Are available at:	http://ibbi.gov.in/home/downloads NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the WB PRECISION ENGINEERING SOLUTIONS PRIVATE LIMITED on 24/03/2021.

The creditors of WB PRECISION ENGINEERING SOLUTIONS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 07/04/2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 26/03/2021

Place: Kolkata



CA. Kamal Prakash Singh

Interim resolution Professional of

WB PRECISION ENGINEERING SOLUTIONS PRIVATE LIMITED

Registration no. IBBI/IPA-001/IP-P-01722/2019-2020/12653